

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH. CHANDIGARH**

**CP No.110/2015
RT CP (CAA) No. 85/Chd/Pb/2017**

In the matter of scheme of arrangement / amalgamation between:

M/s Authorstream.Com Pvt.Ltd.Transferror/Petitioner No.1

And

M/s Authorgen Technologies Pvt. Ltd.Transferee/Petitioner No.2

Present:: Mr.Sanjiv Ghai, Advocate for petitioners

In compliance with the previous order dated 16.08.2017,
learned counsel for petitioners filed certificate of compliance from the
Auditors of both the companies.

List the matter on 18.09.2017.



(Justice R.P.Nagrath)
Member (Judicial)

 August 23, 2017
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